

DIVISION BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/405(KB)2017
COMP.APPL/449(KB)2017,
COMP.APPL/477(KB)2017,
COMP.APPL/122(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	KISHORE KEJRIWAL & ANR VS GOLD SILVER ARTS PVT LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

For the Petitioner

Mr. Sakya Sen, Sr. Adv.

Mr. Sunil Gupta, Adv.

Mr. Ram Maroo, Adv.

For the Respondents

Mr. Shaunak Mitra, Adv.

Mr. Rishav Banerjee, Adv.

Mr. Amandeep Singh, Adv.

ORDER

1. Learned counsel on both sides present.
2. **Post this matter for arguments on 03.11.2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**